

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No.180/01060/2018**

Tuesday, this the 1<sup>st</sup> day of January, 2019

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

1. Niranjan.R (Staff Code: 24138)  
 Assistant Catering Manager  
 Vikram Sarabhai Space Centre  
 Thumba P.O, Thiruvananthapuram  
 Pin -695 022
2. Sajikumar N.P (Staff Code : 27340)  
 Assistant Catering Manager, C&GHS/CMSC  
 ISRO Inertial System Unit  
 Vikram Sarabhai Space Centre  
 Vttiyoorkavu P.O, Thiruvananthapuram  
 Pin -695 013
3. Shanoj.C.George, (Staff Code:36214)  
 Assistant Catering Manager, C&GHS  
 Rocket Fabrication Facility  
 Vikram Sarabhai Space Centre  
 Thumba P.O, Thiruvananthapuram  
 Pin -695 022 ..... **Applicant**

**(By Advocate – M/s.P.N.Santhosh & K.P.Geethamani)**

**v e r s u s**

- 1 Union of India represented by  
 the Secretary to Government  
 (Chairman, ISRO)  
 Department of Space  
 Government of India  
 Anthareeksha Bhavan  
 New B.E.L Road, Bangalore-560 231
2. The Joint Secretary  
 Department of Space  
 Government of India

Anthareeksha Bhavan  
New B.E.L Road, Bangalore-560 231

3. The Director  
Vikram Sarabhai Space Centre  
Department of Space  
Government of India  
Thiruvananthapuram-695 022

..... **Respondents**

**(By Advocate – Mr.N.Anilkumar,SCGSC)**

This Original Application having been heard on 1.1.2019, the Tribunal on the same day delivered the following :

**ORDER (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

The grievance of the applicants pertains to the claims which they have put up before the Anomaly Committee for settlement of financial anomalies. Both counsel are agreed that the Original Application can be disposed of at this stage by directing the second respondent viz; the Joint Secretary, Department of Space to consider the representations filed by the three applicants at Annexures A-10, 14 and 18 respectively as expeditiously as possible, in any case within two months from the date of receipt of a copy of this order and take an informed decision. Ordered accordingly. No costs.

**E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

SV

**List of Annexures**

Annexure A1 - A true copy of the Order No.VSSC/EST/C/CTN/24138 dated 23.10.1998 issued from the office of the 3<sup>rd</sup> respondent

Annexure A2 - A true copy of the office order no. HQ: ADMN: A.20(5)-3 dated 18.9.2007 issued by the Senior Head, Personnel & General Administration under the 1<sup>st</sup> respondent

Annexure A3 - A true copy of the office order no.VSSC/EST/F/1(9) dated 30.9.2011 issued by the Senior Administrative Officer under the 3<sup>rd</sup> respondent

Annexure A4 - A true copy of the Pay Slip for the month of July, 2016 in respect of the 1<sup>st</sup> applicant

Annexure A5 - A true copy of the Pay Slip for the month of October, 2016 in respect of the 1<sup>st</sup> applicant

Annexure A6 - A true copy of the Statement of Fixation of pay dated 25.8.2016 under Central Civil Services (Revised Pay) Rules, 2016 in respect of the 1<sup>st</sup> applicant

Annexure A7 - A true copy of the Pay Slip for the month of December 2016 in respect of the 1<sup>st</sup> applicant

Annexure A-8 - A true copy of the office memorandum no.A.12021/11/2016-1 dated 14.8.2016 issued by the 1<sup>st</sup> respondent along with the Pay Matrix issued under Central Civil Services (Revised Pay) rules, 2016 and Annexure 5B referred in the Office Memorandum.

Annexure A-9 - A true copy of the representation dated 7.9.2016 submitted by the 1<sup>st</sup> applicant

Annexure A-10 - A true copy of the representation dated 26.6.2018 submitted by the 1<sup>st</sup> applicant before the 2<sup>nd</sup> respondent

Annexure A-11 - A true copy of the office order no.VSSC/EST/F/1(9) dated 30.10.2012 issued from the office of the 3<sup>rd</sup> respondent granting the Grade Pay of Rs.5,400/- in the Pay Band of Rs.15,600-39,100 (PB-3) to the 2<sup>nd</sup> applicant

Annexure A-12 - A true copy of the Statement of Fixation of Pay dated 24.8.2016 under Central Civil Services (Revised Pay) Rules, 2016 in respect of the 2<sup>nd</sup> applicant

Annexure A-13 - A true copy of the representation dated 7.9.2016 submitted by the 2<sup>nd</sup> applicant before the 2<sup>nd</sup> respondent

Annexure A-14 - A true copy of the representation dated 26.6.2018 submitted by the 2<sup>nd</sup> applicant before the 2<sup>nd</sup> respondent

Annexure A-15 - A true copy of the order no.VSSC/EST/F/1(9) dated 17.9.2015 granting the 3<sup>rd</sup> applicant the Grade Pay of Rs.5400/- in the Pay Band of Rs.15,600-39,100 issued from the office of the 3<sup>rd</sup> respondent

Annexure A-16 - A true copy of the Statement of Fixation of pay dated 25.8.2016 under the Central Civil Service (Revised Pay) Rules, 2016 in respect of the 3<sup>rd</sup> applicant

Annexure A-17 - A true copy of the representation dated 7.9.2016 submitted by the 3<sup>rd</sup> applicant before the 2<sup>nd</sup> respondent

Annexure A-18 - A true copy of the representation dated 26.6.2018 submitted by the 3<sup>rd</sup> applicant before the 2<sup>nd</sup> respondent

...